

Hundred and Forty-third Report of the Estimates Committee (Second Lok Sabha);

- (iii) Statement showing the replies to the recommendations noted in Chapter V of the Thirty-eighth Report of the Estimates Committee (Third Lok Sabha);
- (iv) Statement showing the reply to the recommendation noted in Chapter V of the Thirty-seventh Report of the Estimates Committee (Third Lok Sabha);
- (v) Statement showing the replies to the recommendations noted in Chapter V of the Fortieth Report of the Estimates Committee (Third Lok Sabha).

as the Chairman may direct, seven members from among the members of the House to serve on the said Committee".

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Wednesday, the 29th April, 1964, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Committee:—

1. Shri M. P. Bhargava
2. Shri Chandra Shekhar
3. Shri S. C. Deb
4. Shri R. S. Panj hazari
5. Shri Ram Sahai
6. Shri S. S. N. Tankha
7. Shri Atal Bihari Vajpayee.'

(2) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 18th April, 1964, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

12.18½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 21st April, 1964, adopted the following motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to the Public Accounts Committee for the period commencing on the 1st May, 1964 and ending on the 30th April, 1965:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term commencing on the 1st May, 1964 and ending on the 30th April, 1965 and do proceed to elect, in such manner

PUBLIC ACCOUNTS COMMITTEE

TWENTY-SIXTH REPORT

Shri Khadilkar (Khed): I beg to present the Twenty-sixth Report of the Public Accounts Committee on action taken by Government on the outstanding recommendations of the Public Accounts Committee contained in their Third, Seventh, Eighth, Ninth, Tenth and Twelfth Reports relating to Civil Accounts and Fourth and Eleventh Reports relating to Defence Services Accounts.